

Notification for providing support to the Court Managers appointed in the High Court of Jharkhand and in the Subordinate Courts of the State.

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 196 /A.

Dated Ranchi the 10.09.14

In the light of letter no. F.No.32(30) FCD/2010 dated 10.07.2013 of the Director(FCD), Government of India, Ministry of Finance, Department of Expenditure, Finance Commission Division, the Court has been pleased to formulate scheme with the approval of the High Level Monitoring Committee of the State in the following manner to provide support to the Court Managers of the High Court and Subordinate Courts:-

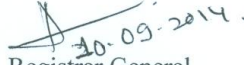
1. Each Court Manager will be provided a Laptop with Printer & Data Card (Dongle). The total cost of Laptops with Printer & Data Card (Dongle) must not exceed Rs. 40,000/-.
2. The Court Managers will not be provided any other assistance for the period of first two months mentioned in the aforesaid letter.
3. From the third month onwards each of the Court Manager be provided with a computer knowing Assistant and a Peon to support him/her. The educational qualification of the Assistant will be Graduate with knowledge of computer and for the post of Peon, the educational qualification will be Matriculation.
4. The appointment of the Assistants and Peons for supporting to the Court Managers will be made on contractual purely temporary basis initially for a period of one year and it may be extended each year till 31.03.2015 subject to their satisfactory performing duties.
5. The Assistant will be paid a consolidated amount of Rs. 12,540/- per month and Peon will be paid consolidated amount Rs. 5,200/- P.M.
6. The recruitment of 24 (twenty four) contractual Assistants and 24 (twenty four) contractual Peons will be made by the High Court.
7. The Assistants and the Peons so appointed will be entitled only to avail Casual Leave of 16 (sixteen) days in a calendar year but they shall not be entitled for any other leave or benefit.
8. The Court Manager will be entitled to spend a maximum sum of Rs. 1000/- (Rs. One Thousand) per month for recharge their Data Card (Dongle) and will be entitled to spend a maximum sum of Rs. 1,260/- per months towards stationery.

By order of the Court
Sd/- A.K.Choudhary
Registrar General

Note: The above notification shall take effect from the date of its issuance and the expenditure shall be borned from the fund allocated under the 13th Finance Scheme [Court Manger Component] till 31.03.2015.

Memo No. 10625-10660 /Apptt dated Ranchi the 10.09.14

Copy forwarded to The Accountant General (A&E), Jharkhand / The Secretary-cum-Legal Remembrancer, Law(Judicial) Department, Government of Jharkhand / The Secretary, Department of Finance, Government of Jharkhand / The Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand / All the Principal District & Sessions Judges, Jharkhand including the Principal Judicial Commissioner, Ranchi / The Registrar (Establishment), High Court of Jharkhand / The Registrar (Administration), High Court of Jharkhand / The Registrar(Vigilance), High Court of Jharkhand / The Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi / the Joint Registrar(List & Computer), High Court of Jharkhand / The Joint Registrar (Judicial), High Courts of Jharkhand, Ranchi / Treasury Officer, Doranda Treasury, Ranchi / Treasury Officers of All District of the State / the S.O., Accounts(Establishment) Department & Accounts(General) Department, High Court of Jharkhand for information and necessary action.


20-09-2014
Registrar General